

F.No 01(27)/Roster/CESTAT/2012
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated 03/02/2012

ORDER NO. 18 OF 2012

Hon'ble Vice-President/HOD has been pleased to partially modify the sitting notified vide **Order No. 10 of 2012 for CESTAT, Mumbai** to the extent indicated below:-

From 06/02/2012 to 10/02/2012 Hon'ble Mr. Ashok Jindal, Member (Judicial) will hear single Member cases.

During this period stay applications of Customs & Service Tax will be heard by Excise Division Bench.

By Order


(S. Chandran)
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Vice-President/Hon'ble Members/P.A.Registrar/Dy.Registrar/Asstt.Registrar/BarAssociation/CDR/SDRs/NoticeBoard/Website/Guard.


Registrar